

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 90 OF 2017

Dated: 29th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Bihar State Power Transmission Co. Ltd. & Anr. Appellant(s)

Vs.

M/s Shree Cement Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Aparajita Upadhyay
Mr. Akshat Jain
Mr. Mukesh Kumar (Rep.)

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **20.02.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/vg